

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TIRUPATI COMMODITIES IMPEX PRIVATE LIMITED Date of Commencement of Liquidation: 01-10-2019; List of Stakeholders as on Date: 04-03-2021; Name of IP: Mr. Vikas Prakash Gupta; Process Number: 1; Last 5 digit of registration number: 10889

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				400000				NA
2	Liquidation costs incurred till date				1852563				NA
3	Secured financial creditors	3	691675154.10	3	688693984.10		2981170		Annexure 3
4	Unsecured financial creditors	2	171054704.43	2	170979704.43		75000		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	72406629	1	72406629				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	38411407	1	27511922		10899485		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		8	973547894.53	7	961844802.53		13955655		